

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 378 of 2019 in
APPEAL NO. 202 OF 2018**

Dated : 15th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Susan Mathew
Mr. Alok Pareek

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Poonam Verma
Ms. Abiha Zaidi
Ms. Tanesha Sultan Singh

Mr. Pawan Sachdeva
Mr. Paramjit Singh
Mr. Ashok Kumar Jain for Intervener

ORDER

**IA No. 378 of 2019
(for intervention)**

Consolidated written arguments filed by the learned counsel for the Appellant as well as by the Respondents, are placed on record.

We have heard the learned Counsel for the Appellant as well as Respondents on IA No. 378 of 2019 (for intervention).

Reserved for Orders.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**